

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.09.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 896 of 2022	Alok Kaushik Erstwhile Resolution Professional of Cheema Spintex Ltd. Vs. Cheema Spintex Ltd. & Ors.	Rajendra Beniwal	Amar Vivu Dhananjay Sood

For Orders

2.	I.A. No. 3067 of 2022 in Comp. App. (AT) (Ins) No. 706 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
4.	Comp. App. (AT) (Ins) No. 912 of 2022	Prasun Kumar Roy Suspended Director of Arambagh Hatcheries Ltd. (IN CIRP) Vs. Phoenix ARC Pvt. Ltd. & Anr.	Robin S. Sirohi	Suresh D. Dobhal Nirmal Goenka-R1
5.	Comp. App. (AT) (Ins) No. 961 of 2022	Amanjyot Singh Gulati Vs. Navneet Kumar Jain Resolution Professional & Ors.	Rajesh Bohra	Amit Sharma Nameet Kr. Jain-R1
6.	Comp. App. (AT) (Ins) No. 1074 of 2022	Bharat Hotels Ltd. Vs. Tapan Chakraborty Resolution Professional of RDG Interior Decoration Exterior Architecture Pvt. Ltd.	Purnima Maheshwari	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 286 of 2022	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	Neha Somani Shaunak Mitra Kunal Godhwani
8.	Comp. App. (AT) (Ins) No. 1029 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Chakan Developers Pvt. Ltd. With	Saurabh Jain	Srishti Prabhakar Saurabh Ajay Gupta
9.	Comp. App. (AT) (Ins) No. 1030 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd. With	Saurabh Jain	Srishti Prabhakar
10.	Comp. App. (AT) (Ins) No. 1031 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Abode Developers PVt Ltd. With	Saurabh Jain	Saurabh Ajay Gupta
11.	Comp. App. (AT) (Ins) No. 1032 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd. With	Saurabh Jain	Srishti Prabhakar
12.	Comp. App. (AT) (Ins) No. 1033 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Warai Developers Pvt. Ltd.	Saurabh Jain	Saurabh Ajay Gupta
13.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors. With	Vijay Nair	OP Gaggar-R2
14.	Comp. App. (AT) (Ins) No. 109 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Shi Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	OP Gaggar-R2
15.	Comp. App. (AT) (Ins) No. 332 of 2022	Manish Kumar Shareholder of Hind Syntex Ltd. Vs Dena Bank & Anr.	Aastha Mehta	Krishan Kumar Nitin Pal Swikritimala Dubey- R1
16.	Comp. App. (AT) (Ins) No. 368 of 2022	Harinder Bashista Vs. Luxmi Electrical & Engineering Works Through its Sole Proprietor Varinder Arora & Anr.	Prashant Katara	Yogesh Gupta-R2

17.	Comp. App. (AT) (Ins) No. 407 of 2022	Kantilal Aghara Suspended Director of Rainbow Paper Ltd. Vs. Nikunj Woods Pvt. Ltd. & Anr.	Aastha Mehta	Anirudh Gupta-R1
18.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	Bharat Arora
19.	Comp. App. (AT) (Ins) No. 563 of 2022	Pratiksh Pramod Rai Vs. Law Learning Resources Pvt. Ltd.	Rishab Kaushik	Ikshita Parihar
20.	Comp. App. (AT) (Ins) No. 626 of 2022	Homeland Heights Flat Owners Welfare Association Vs. H L Buildwell Pvt. Ltd. & Ors.	Manish Jain	Karan Kohli Prateek Kushwaha Pathik Chaudhary-R1 Aalok Jagga-R3-R5
21.	Comp. App. (AT) (Ins) No. 669 of 2022	SS Group Pvt. Ltd. Vs. Shiva Asphaltic Products Pvt. Ltd.	Gulshan Kr. Sachdev	Parveen Kr. Aggarwal
22.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjunwala & Anr.	Atul Sharma	Rajesh Jhunjunwala Amol Vyas-R1 Abhishek Anand-R2
23.	Comp. App. (AT) (Ins) No. 686-688 of 2022	Akshay Bhansali & Anr. Vs. Amit Gupta, Liquidator of Nimit Steels & Alloys Pvt. Ltd.	Samaksh Goyal	Pooja Mahajan Savar Mahajan
24.	Comp. App. (AT) (Ins) No. 711 of 2022	Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors.	Nishant Awana	Anju Jain-R1 Nishi Chaudhary- R2 & R3
25.	Comp. App. (AT) (Ins) No. 793 of 2022	Vivek Parthi Erstwhile Resolution Professional Vs. H.S. Oberoi Builtech Pvt. Ltd. & Anr.	Shrishti Kapoor	
26.	Comp. App. (AT) (Ins) No. 802 of 2022	Jagdish Kumar Parulkar Vs. Indore Steel & Alloys Pvt. Ltd. & Ors.	Mrinali Prasad	Deepali Garhewal Vijayesh Atre-R1 Dhiren S Shah-R5

27.	Comp. App. (AT) (Ins) No. 804 of 2022	Anand Varma Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1
28.	Comp. App. (AT) (Ins) No. 808 of 2022	Regional Provident Fund Commissioner Vs. Manish Kumar Bhagat & Anr.	Subhash C. Gupta	
29.	Comp. App. (AT) (Ins) No. 815 of 2022 & I.A. No. 2334 of 2022	Vejas Power Projects Ltd. Vs. Vaayu Infrastructure LLP	Raunak Dhillon	
30.	Comp. App. (AT) (Ins) No. 832 of 2022	Ranju Kumari & Anr. Vs. Value Infracon India Pvt. Ltd. & Ors.	Divyanshu Rai	Kunal Godhwani-R4
31.	Comp. App. (AT) (Ins) No. 874 of 2022	Bank of Baroda Stressed Assets Management Branch Vs. Asahi Industries Ltd. & Ors.	Ravi Raghunathan	Abhishek Anand Bindu Bhatia-R2 Abhijeet Sinha Milan Singh Negi-R3
32.	Comp. App. (AT) (Ins) No. 943 of 2022	Torrecid India Pvt. Ltd. Vs. Arrhum Tradelink Pvt. Ltd. & Anr.	Karan Valecha	Aastha Mehta Abhijeet Sinha Nikita Jain Garg Ravi Raghunath-R2
33.	Restoration Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP

For Hearing

34.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP
35.	Comp. App. (AT) (Ins) No. 229 of 2022	Maharashtra State Electricity Distribution Company Ltd. Vs. Parth Engineering and Company	Samir Malik	Ayush J Rajani Khushboo J Rajani
36.	Comp. App. (AT) (Ins) No. 360 of 2022	Mrs. Smeeta Patii Vs. Saraswat Cooperative Bank Ltd. & Anr.	Varnita Ojha	Soumik Ghosal Shyamali Gadre-R1 Udayraj Patwardhan- R2

37.	Comp. App. (AT) (Ins) No. 579 of 2022	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	Palak Nenwani	Kumar Anurag Singh
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02:00 PM
(After rising of Court – III)

For Admission (After Notice)

38.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia Madhavi Divan Aishani Narain Amit Meharia
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar